- (b) if so, what are the details of such associations;
- , (c) whether there is any provision of existence, governance and control of such associations;
- (d) if so, what are the details thereof and if not, what are the reasons therefor;
- (e) whether it is also a fact that Parent-Teachers Association of Kendriya Vidyalaya, Surat, raised an amount of 5-6 lakhs to observe recently concluded Silver Jubilee Celebrations of the founding of the Vidyalaya;
- (f) if so, whether prior permission therefor was accorded by Kendriya Vidyalaya Sangathan; and
- (g) if so, what are the details thereof and if not, what action taken/proposed against concerned.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GO-BARDHAN); (a) to (g) Although the Kendriya Vidyalaya Sangathan generally encourages the activities of Parent-Teachers Association and also encou through rages contributions Parent-Teachers Association, preferably in kind, it does not prescribe any standard constitution in regard to such associations. Therefore, details about the different Parent-Teachers Association in different schools are not maintained in the Sanga than.

A sum of Rs. 2, 33, 103/- was collected by the Parent-Teachers Association Kendriya Vidyalaya, Surat upto 3rd July, 1989, out of which a sum of Rs. 2, 09, 825/- has been spent on the following items;

- (i) Fencing of School campus,
- (ii) purchase of tube lights, ceiling fans. VCR TV and water-cooler for school; and
 - (Hi) Construction of garage for Bus.

The question of according prior permission by Kendriya Vidvalava Sangathan for raising tfcMe funds by the Parent Teachers Assoclttkw does not arise.

Admission of students in primary Classes in the second shift of Kendriya Vidyalayas of Delhi

- 429. SHRI SANTOSH KUMAR SAHU:, Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;
- (a) whether it is a fact that a large number of students were admitted recently for primary classes in Kendriya Vidyalayas of Delhi, where second shift was started in October, 1990; and
- (b) if so, what are the details of students of different priority categories so admitted Class, Vidyalaya and month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE | DEVELOPMENT (SHRI BHAGEV GO- « BARDHAN); (a) and (b) A Statement is annexed [See Appendix CLVI, Anne-xure No, 19]

Special allowances and benefits extended for the employees posted in North-Eastern region by the Kendriya Vidyalaya Sangathan

- 430. SHRI SYED SIBTEY RAZI; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;
- (a) whethelr it is a fact that Kendriya Vidyalaya Sangathan has extended special allowances and benefits to its employees posted in North-Eastern Region of the' country; if so, the details thereof;
- (b) what are the details of changes male by the Sangathan in the original provision relating to tenure of transfer;
- (c) what are the details of the representations made by All India Kendriya Vidyalaya Teachers' Association in this regard; and
- (d) what is the reaction of the Sangathan thereto?

THE MINISTER OF STATE TN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (a) and (b) Generally